

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/185/(IB)/2017

NAME OF THE PETITIONER(S) : JOHNSON LIFTS PVT LTD

NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTION & INDUSTRIES LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

ORDER

Counsel representing both parties are called but absent. No representation. The Registry is directed to issue notice to both the sides. **Put up on 18.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)